

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2594
ANSWERED ON 16/03/2026**

HOUSES ALLOCATION UNDER PRADHAN MANTRI AWAS YOJANA-URBAN

2594. SMT. P.T. USHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses allocated under Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0) for the last three years and current year in all States and Kerala State;
- (b) the total number of houses and residential units built and allocated to women beneficiaries, including single women and widows and women from Scheduled Castes and Scheduled Tribes communities during the last three years and current year;
- (c) whether Government has set a target of total houses to be constructed till 2047; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period has been extended up to 30.09.2026 to facilitate completion of sanctioned houses without changing the funding pattern and implementation methodology.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country including to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines can be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

As on date, all States except Kerala have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. Thus, PMAY-U 2.0 is not being implemented by Govt of Kerala. Due to not signing of MoA by the Government of Kerala, potential beneficiaries of the State are losing opportunities to have pucca houses under the scheme.

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PMAY-U & PMAY-U 2.0 are demand driven schemes and Government of India does not fix any target for construction of houses. Selection of beneficiaries, under various verticals preferred by the beneficiaries, formulation of projects and execution including allotment of completed houses to the eligible beneficiaries are done by States/Union Territories (UTs). As per scheme guidelines, preference is given to widows, single women, Persons with Disabilities, Senior Citizens, Transgenders, persons belonging to Scheduled Castes/ Scheduled Tribes, Minorities and other weaker and vulnerable sections of the society.

The State/UT-wise details of houses sanctioned in the last three years and current year under PMAY-U and PMAY-U 2.0 are at Annexure.

Based on the proposal submitted by the States/UTs, a total of 26.67 lakh houses have been sanctioned in the last three years and the current year under PMAY-U and PMAY-U 2.0. Out of these, 22.50 lakh houses have been sanctioned to women beneficiaries, which includes 4.07 lakh women beneficiaries belong to the Scheduled Caste (SC) and 0.94 lakh to the Scheduled Tribe (ST).

Annexure referred in reply to RSUQ No. 2594 due for 16.03.2026

State/UTs wise details of houses sanctioned under PMAY-U & PMAY-U 2.0

Sr. No.	Name of the State/ UT	Houses Sanctioned (Nos)	
		Since Inception	During last three Years and current year (FY2022-26)
1	Andhra Pradesh	19,55,310	2,91,236
2	Bihar	4,45,135	1,68,912
3	Chhattisgarh	3,34,502	93,842
4	Goa	3,176	360
5	Gujarat	10,98,858	2,80,334
6	Haryana	1,32,982	23,457
7	Himachal Pradesh	14,027	2,859
8	Jharkhand	2,43,368	20,837
9	Karnataka	5,77,804	29,748
10	Kerala	1,62,159	21,831
11	Madhya Pradesh	10,11,558	1,40,848
12	Maharashtra	13,49,934	3,12,439
13	Odisha	2,30,846	47,554
14	Punjab	1,57,889	61,183
15	Rajasthan	3,66,612	1,95,644
16	Tamil Nadu	6,85,031	59,784
17	Telangana	3,80,662	1,40,292
18	Uttar Pradesh	21,33,963	6,48,249
19	Uttarakhand	66,692	17,709
20	West Bengal	6,25,664	22,823
Sub-total(States)		1,19,76,172	25,79,941
21	Arunachal Pradesh	14,400	6,340
22	Assam	1,87,032	40,474
23	Manipur	56,047	3,549
24	Meghalaya	7,072	2,318
25	Mizoram	39,616	736
26	Nagaland	32,394	1,328
27	Sikkim	299	26
28	Tripura	90,318	11,657
Sub-total(N.E.States)		4,27,178	66,428
29	A&N Island	261	2
30	Chandigarh	1,279	151
31	DNH&DD	10,464	1,859
32	Delhi	32,466	5,159
33	J&K	45,982	7,341
34	Ladakh	1,434	154
35	Puducherry	19,777	6,049
Sub-total (UT)		1,11,663	20,715
Grand Total		125.15 Lakh	26,67,084